



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 640 of 2003

Applicant(s) Manoj Kumar Patnaik Respondent(s) Union of India & Ors.
Advocate for Applicant(s) M/s P. K. Padhi Advocate for Respondent(s)

NOTES OF THE REGISTRY

9.P.O. for Rs. 50/- T.M.
for Registration A.I.

AP
6/10/03

AP

S.D. (J)
B.M
7/10/03
B.Sar
8-10-03
JAI
8/10/2003

ORDERS OF THE TRIBUNAL

REGISTER

JAI
8/10/2003
Registration

1. ORDER DATED 08.10.2003.

Heard Mr. P.K. Padhi, Learned
Counsel appearing for the Applicant
and Mr. B.N. Udgata, Learned Additional
Standing Counsel for the Union of
India; on whom a copy of this O.A. has
already been served.

Applicant Manej Ku. Patnaik,
an EDSBPM/GDSBPM of Jalespeta Branch Post
Office, in account with Tumudibandh S.O.

JAI

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

or Dr. B. K. B
 Copies of order/
 copies of the same
 to all resps. and
 copies of
 prepared
 counsels.

Dh
 15/10/03

having faced a disciplinary proceedings
 was punished under Annexure-1 dated 20.11.
 2002. He preferred an appeal unsuccessfully
 against the said order of removal and the
 said appeal having been dismissed under
 Annexure-2 dated 2.5.2002, the Applicant
 has preferred a further appeal under
 Annexure-3 dated 9.8.2002 and under
 Annexure-4 dated 31.8.2003 which are
 still pending. In the said premises,
 this original Application is disposed of
 at the admission stage, requiring the
 Respondents, to consider the grievance
 of the Applicant as raised in his second
 appeal under Annexure-3 dated 9.8.2002,
 under Annexure-4 dated 31.8.2003, in accordance
 with Rules, on merits, within a period of
 three months from the date of receipt
 of a copy of this order.

Send copies of this order along with
 copies of the original Application to the
 Respondents and free copies of this order
 be given to learned counsel for the Applicant
 and Mr. Udgata, Learned ASC for the Union
 of India.

Y. Chakraborty
 08/10/03
 Member (Judicial)